

### Commercial Service on Television

308. SHRI NAND KISHORE BHATT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government propose to introduce commercial services on Television;

(b) if so, the broad outlines of the proposal; and

(c) by when a final decision is likely to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) No, Sir.

(b) and (c) Do not arise.

### P&T Colony behind Old Secretariat, Delhi

309. SHRI BHOLA PRASAD: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the unsanitary conditions in the P&T Colony behind the Old Secretariat has created a serious problem for the residents of the colony; and

(b) if so, what steps have been taken by Government in the matter?

THE MINISTER OF COMMUNICATIONS (SHRI RAJ BAHADUR):

(a) and (b) Due to the failure of the contractor to clear the sweepings from the various RMS offices kept at Civil Lines near the P&T quarters at Khurshid Square, there was some accumulation of such sweepings in this area. With the appointment of a new contractor, all the sweepings were got cleared by the end of September, 1973 and now there is no such accumulation.

### Raid on Hippy Dens in Delhi

310. SHRI GANESHI LAL CHAUDHARY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Delhi police raided dens of Hippies on the night of 12th September, 1973; and

(b) if so, whether any objectionable matter was seized from their possession?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir. Police Stations Parliament Street and Pahargunj conducted such raids within their jurisdiction in the night intervening between 12th and 13th September, 1973.

(b) In the jurisdiction of Police Station Parliament Street no illegal article was recovered, but two persons suspected to be foreigners and without valid passports were arrested and cases registered against them.

In the jurisdiction of Police Station Pahargunj, 6 persons, including 3 foreigners were arrested for drinking liquor in the dining room of a hotel in contravention of the provisions of the Excise Act and a case was registered. A revolver was recovered from the luggage of one of the foreigners and another case under the Arms Act was registered. Both these cases have ended in conviction.

### Construction of quarters for the staff of P&T in Chandigarh

311. SHRI SURAJ PRASAD:  
SHRI YOGENDRA SHARMA:

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the P. & T. authorities constructed quarters for their employees in Chandigarh;